

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:524  
ANSWERED ON:04.03.2002  
STRIKE BY WORKERS OF JUTE MILLS  
ANANTA NAYAK;CHANDRA NATH SINGH

**Will the Minister of LABOUR be pleased to state:**

- (a) whether the workers of the major jute mills in the country were on strike in January, 2002;
- (b) if so, the reasons therefor; and
- (c) the steps taken by the Government to look into their demands and to recover the outstanding dues such as PF, ESI etc. from the defaulting Jute Mill owners?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL )

(a) to (b): Yes, Sir. The reasons for the strike were mainly non- payment of bonus, revision of grade and scale, payment of DA at current rates, uniformity in wages and non-payment of retirement dues.

(c): Tripartite agreement to resolve the problems of the Jute Mill Workers, has been reached between the State Government of West Bengal, Indian Jute Mills Association and the Trade Unions.

In respect of outstanding dues such as PF and ESI, steps have been taken to recover the dues from the defaulting Jute Mill owners and in some cases prosecution action has also been initiated.